

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 1586 of 2003

Dated: This the 29th day of October, 2003

HON'BLE MRS. MEERA CHHIBBER, MEMBER-J
HON'BLE MRS. ROLI SRIVASTAVA, MEMBER-A

Radha Mohan s/o Late Mahraj Bahadur Aged 51 years
R/o C-1435/12, Indra Nagar, Lucknow..

..Applicant.

By Advocate: Shri O.P.Gupta and Shri K.D.Tiwari and
Shri Saumitra Singh.

Versus

1. Union of India through G.M.North Central Railway, Allahabad.
2. Divisional Commercial Manager, North Central Railway,
Allahabad.
3. Sr.Divisional Commercial Manager, North Central Railway,
Allahabad.
4. A.D.R.M., North Central Railway, Allahabad.

....Respondents.

By Advocate: Shri A.K.Gaur

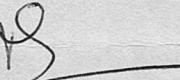
O R D E R

By Hon'ble Mrs. Meera Chhibber, J.M.

Shri Saumitra Singh, learned counsel for the applicant
submits that he is not pressing this O.A. any longer as
applicant's appeal has been allowed by the department itself.

2. In view of the statement made by applicant this O.A.
is dismissed as not pressed.
3. There will be no order as to costs.


Member-A


Member-J

Brijesh/-